GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA

UNSTARRED QUESTION NO. 1726

ANSWERED ON 11/02/2022

POLLUTION IN INDIAN PORTS

1726. SHRI VISHNU DAYAL RAM:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the data on the number of oil-spills and other polluting incidents in Indian ports and in the territorial waters of India that occurred in the last three years and the current year;
- (b) whether the Government imposes any penalty on individuals/institutions/ corporations responsible for polluting the ports and the seas;
- (c) if so, the details thereof; and
- (d) the measures undertaken by the Government to prevent and control pollution arising from ships?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) The details of oil spills in Indian Ports and in the territorial waters of India that occurred in the last three years (since 2018) and the current year are as follows:-

S.No.	Date	Quantity of oil spill	Location	Spilled by
(i)	30 Jan 18	Approx 0.14 tonnes of Bunker Oil	At outer Anchorage of Mumbai Harbour	MT Jipro Neftis accidentally spilled fuel oil during bunker transfer.
(ii)	18 Nov 18	02 Tons FFO (approx)	Off Kamarajar Port, Ennore	Accidental spillage of Furnace Fuel Oil (FFO) from MT Coral Stars, when the fuel line got burst leading to oil spill in port.
(iii)	11 Aug 19	40-50 KL of Crude oil,	At M/s HPCL SPM, Vizag	From MT Kalliopi whilst discharging to SPM, Off Vizag due to snapping of hose.
(iv)	03 Oct 19	04-05 KL of Crude oil	At M/s HPCL SPM, Vizag	From MT Desh Shobha whilst discharging oil to SPM.

- (b)&(c) Yes, Sir. Internationally "Polluter Pay Principle" has been adopted as the guiding norm for marine oil spill incident. Indian Coast Guard imposes "Capitation Charge" on the polluter for rendering assistance to recover spilled oil from the sea. The "Capitation Charge" is calculated on the basis of hourly hire charges of Coast Guard Personnel, Coast Guard Vessels, Pollution Response Equipment etc.
- (d) To prevent and control the pollution from ships, the Government has undertaken steps for strict enforcement of the International Convention for the Prevention of Pollution from Ships (MARPOL) regulations.
